

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-20/1999/8893 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 1, Chandmari, Guwahati -03.

Dated Guwahati the th 20 October, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/610/E dated 17.10.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 21.10.2022 till the morning of 26.10.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. 2 Chandmari, Guwahati-3 and in his absence the Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati-3 would remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/8894-95-96/dated , 20-10-2022

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.2 , Chandmari, Guwahati -3.
2. The Special Judge, CBI, Assam, Addl. Court No.3 , Chandmari, Guwahati -3.
3. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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